

(c) what relief and rehabilitation measures have been extended by the Centre to the State Government of Kerala; and

(d) what action Government proposes to take to bring back the economy of the State on track?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) In the instant case, based on the memoranda submitted by the State Government of Kerala, an Inter-Ministerial Central Team (IMCT) was deputed to assess the damages in the calamity affected areas. As per assessment made by central Team, 477 human lives were lost, 76,830 cattle were lost and 6.54 lakh houses were damaged and 0.94 lakh ha. cropped area has been reported affected due to floods/landslides in Kerala during 2018.

The primary responsibility of disaster management rests with the State Government. To supplement the efforts, financial assistance is provided by the Centre to the affected States from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) as per laid down procedure for immediate relief. With regard to rehabilitation measures, these have to be undertaken by the concerned State Governments from their own resources/Plan funds, and also based on the availability of Government land as per their existing land policy, since execution of rehabilitation measures on the ground is the responsibility of the concerned State. The High Level Committee (HLC), in its meeting held on 06.12.2018 has approved the assistance of ₹ 3048.39 crore from NDRF for floods and landslides of 2018.

In order to support the affected people of the State Government of Kerala, the Government of India (GOI) has released both the installments of Central Share of SDRF amounting to ₹ 192.60 crore and ₹ 600.00 crore, released 'on account' basis from NDRF to Government of Kerala for immediate relief measures. Further, GOI provides all possible support to State Governments for bringing back the economy of the State on track on need basis, which is a continuous process of governance.

Fencing on border

†218. MS. SAROJ PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the length of border in kilometer on which fencing had been installed in the States of Rajasthan and Jammu and Kashmir located at western border of the country before 2014;

†Original notice of the question was received in Hindi.

(b) the length of border in kilometer on which fencing has been installed during last three years till date, the State-wise details thereof; and

(c) the amount of money spent on this work during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) The fencing in Rajasthan and Jammu and Kashmir along Indo-Pakistan Border has been completed before 2014. Only maintenance and repair works are being carried out post 2014. The details are as under:

State	(Length in Kms)				
	Before 2014	2015-16	2016-17	2017-18	2018(Till Oct,2018)
Jammu and Kashmir (International Border)	186.00	Repair & maintenance			
Rajasthan	1049.87				

Financial package for flood relief in Kerala

219. SHRI M.P. VEERENDRA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Kerala had sought financial package from the Union Government for the rehabilitation and reconstruction of the areas destroyed by the recent unprecedented flood in Kerala;

(b) if so, whether Government has made arrangement to disburse the package, if so, the details thereof;

(c) whether the State Government of Kerala has requested the Union Government to allow the financial assistance from foreign countries including UAE for the relief and reconstruction of flood affected areas; and

(d) if so, the response of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Yes Sir. The Government of Kerala has submitted memoranda for seeking an assistance of ₹ 5596.77 crore for the recent unprecedented flood in Kerala, an Inter-Ministerial Central Team (IMCT) was deputed to assess the damages in the calamity affected areas. Based on the report of IMCT, the High Level Committee